

(c) the remedial measures proposed to be taken by the Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) There is no such report.

(b) and (c). Do not arise.

[Translation]

#### Rakes for Bricks Kiln Industry

8985. SHRI SHYAM BIHARI MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to bring Brick-Kiln industry under the core sector for giving it priority in supply of coal;

(b) the monthly quota of rakes fixed for

the supply of coal to brick kilns; and

(c) the number of rakes made available per month in the bricking season from November, 1991 to March, 1992 and the number of rakes made use therefore?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c). Overall ceiling for loading coal for brick kiln industry from the coalfields under Coal India Ltd. for the year 1991 was fixed as 14442 fourwheeler wagons per month and 14435 fourwheeler wagons per month for 1992. Actual loosing of coal to brick kiln industry from all sources over the Indian Railway during the period November 91 to March 92, monthwise has been as under:

<i>Month</i>	<i>Actual loading (in fourwheeler wagons)</i>
November 91	8700
December 91	5145
January 92	9579
February 92	7424
March 92	11067

33 rakes were canceled by the parties after allotment from Bengal, Bihar coalfields.

#### Illegal Construction on Land of Tughlakabad Fort

8986. SHRI RAM BADAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the newstern captioned

"Jamein Mafion Ke Dabab Mein Karvai Adhuri Chhodi" appearing in the Jansatta dated March 23, 1992;

(b) if so, the details thereof; and

(c) the details of the steps taken by the Government so far in this regard to check illage land grabbing;